

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**JABALPUR BENCH, JA BALPUR**

**Original Application No.762 of 2006**

**Jabalpur, this the 9<sup>th</sup> day of November, 2006.**

**Hon'ble Dr.G.C.Srivastava, Vice Chairman**

Abhishek Zargar, S/o late Shri M.P.Zargar, R/o House No.140, (New No.183), Darhai, Sarafa Bazar, Jabalpur (M.P.)

**-Applicant**

(By Advocate – Shri S.Ganguly)

**V E R S U S**

1.Union of India Through Secretary, Ministry of Defence, New Delhi.

2.Senior General Manager, Ordnance Factory Board, Vehicle Factory, Jabalpur (M.P.).

3.Ordnance Factory Board, 10-A, Khudiram Bose Road, Kolkata.

**-Respondents**

(Shri S.K.Mishra for respondents)

**O R D E R(Oral)**

This Original Application has been filed against order dated 27.12.2005 (annexure A-2) by which the request of the applicant for appointment on compassionate ground has been rejected. The applicant has submitted an appeal to the DGOF and Chairman, Ordnance Factory Board on 9.2.2006 but it has still not been decided.

2. The learned counsel for the applicant has submitted that as per policy in cases, with score of 40 marks and above, where employment assistance could not be extended for want of vacancy,

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the authorities should consider the case in three consecutive years and this has not been done in the applicant's case. The learned counsel for the applicant further submitted that the applicant will be satisfied if the authorities are directed to consider his case in accordance with this policy and dispose it of by a detailed and reasoned order within a specified period. Accepting this prayer, I direct the respondents to consider the case of the applicant in the light of the appeal filed by him vide annexure A-3 in accordance with the policy and instructions on the subject. and pass a detailed and reasoned order within a period of three months from the date of receipt of this order. If the applicant does not succeed on reconsideration for 2006, the case should once again be considered in 2007 and thereafter also a detailed a reasoned order may be passed and communicated to the applicant within three months of such consideration. With these directions, the OA is disposed of at the admission stage itself.

G.C.S.  
 (Dr. G.C. Srivastava)  
 Vice Chairman

rkv

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....  
 प्रतिलिपि दाढ़े निम्नः—

- (1) शहिर, रा. ३ अमरावती न.रा. एनोमियुशन, जबलपुर
- (2) आमेड़ा निवास, नीमु.....के काउंसल
- (3) पत्तरी निवास, नीमु.....के काउंसल
- (4) अंबलाल, नीमु.....काउंसल

सूचना एवं आवश्यक दार्खीकरण द्वारा

S. Chaudhary ०२०२८८  
 S. K. Misra ०२०२८८

उप रजिस्ट्रार

Done  
 on 15/11/01